

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DATED MONDAY, THE FOURTH DAY OF SEPTEMBER ONE
THOUSAND NINE HUNDRED AND EIGHTY NINE

PRESENT

HON'BLE SHRI S.P.MUKERJI, VICE CHAIRMAN
&
HON'BLE SHRI A.V.HARIDASAN, JUDICIAL MEMBER

ORIGINAL APPLICATION NO.477/89

A.N.Mohanam

B.Sreekumar

Applicants

v.

1. Union of India represented by
the Secretary, Ministry of
External Affairs, Govt. of India,
New Delhi.
2. Deputy Secretary(PV)
Ministry of External Affairs,
(CPV Division) New Delhi.
3. Regional Passport Officer,
Regional Passport Office,
Cochin-11.

Respondents

M/s K.Ramakumar &
V.R.Ramachandran Nair

Counsel for
applicants

O_R_D_E_R

(SHRI S.P.MUKERJI, VICE CHAIRMAN)

Heard the learned counsel for the applicant.

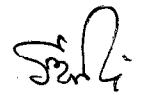
The applicants are aggrieved by the fact that they have been regularised in the post of U.D.C. with effect from October 1988, whereas, according to them, they should have been regularised from June 1985, since ^{when} ~~then~~ they have been officiating as U.D.C. on ad hoc basis. The learned counsel conceded that the applicants have been drawing the regular

pay scale of U.D.C. ever since June 1985 and for that period drawing increments also. The applicants apprehension is that in the matter of seniority in the grade of U.D.C., their previous service as U.D.C. between June 1985 and October, 1988 will not be taken into account and they will suffer for further promotions. The applicants are apprehending certain action on the part of the respondents on the basis of conjectures and speculation. The learned counsel for the applicants state that the applicants' seniority in the grade of U.D.C has not yet been finalised.

2. In the circumstances, we do not see any justification in entertaining this application at this premature stage. The application is thus closed as premature with liberty to the applicants to approach this Tribunal, if so advised in accordance with law, in case they feel aggrieved by reckoning or non-reckoning of their service as U.D.C. for the purpose of seniority.



(A.V.HARIDASAN)
JUDICIAL MEMBER



(S.P.MUKERJI)
VICE CHAIRMAN

4-9-1989

trs